

Darjeeling, Shillong, Kohima and other parts of North East; and

(b) if so, the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA): (a) and (b). Yes, Sir. For the development of tourist facilities which will benefit both domestic and foreign tourists, Government of India. Department of Tourism have agreed in principle provide central financial assistance during 1996-97 for the following projects/schemes in the North Eastern States :

Assam

1. Upgradation cum expansion of tourist facilities at Kaziranga.
2. Upgradation of sound and light show at Talatal Ghar at Sibsagar.
3. Purchase of 10 elephants for Kaziranga Manas. Orang and Tobitora.

Arunachal Pradesh

1. Tourist Complex at Passighat

Manipur

1. Construction of Health Resort at Imphal

Meghalaya

1. Land scaping of Umiam Lake Resort
2. Expansion of Pine Wood Hotel
3. Expansion of Orchid Lake Resort, Umiam
4. Expansion of Orchid Lodge, Tura
5. Master Plan for Shillong and Chirapunji (including feasibility for a Cable Car on Umiam Lake)

Mizoram

1. Tourist home at Lunglei
2. Tourist cottages at Hnahthiae

Nagaland

1. Development of water falls at Sedima (Dimapur)
2. Development of water falls at Chumukedima (Dimapur).

Tripura

1. View point at Betalongchipp under Phuldangshi division highest peak in Tripura.
2. Cafeteria with public conveniences with in Neermahal Complex.

Darjeeling

1. Repair, renovation and up of facilities at Tiger Hill Pavilion, Darjeeling and use it as the base for trekking in the adjoining areas.

2. Provision of eco-friendly and renewable energy sources such as wind generated power and solar lanterns at different tourist facilities in far flung places etc.
3. Expansion of Kalimpong Tourist Lodge/Morgan House at Kalimpong Darjeeling Distt.

Star T.V. Network

935. SHRI SRIBALLAV PANIGRAHI :
SHRI SURESH KALMADI :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Government have granted permission to STAR TV network organisation to shift their uplinking project to Tumkur in Karnataka from Hongkong.

(b) if so, the terms and conditions thereof; and

(c) the benefits likely to be accrued to India due to that?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) No, Sir.

(b) and (c) Do not arise.

Violation of Safety Norms

936. SHRI RAJENDRA AGNIHOTRI
DR RAM KRISHNA KUSMARIA :

Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the Government have received complaints that some private airlines are allegedly violating the air safety norms.

(b) if so, the details of such complaints received during 1996 so far, and

(c) the steps taken/proposed to be taken in this regard?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) and (b) During 1996 (till date) there have been only two violations of air safety norms by private airlines involving MESCO Airlines and East West Airlines. A pilot of MESCO Airlines flew an Ecureuil helicopter on 6.1.1996 without a valid flight release, carried out underslung operation for which the helicopter was not equipped and undertook night flight without ATC service. An East West Airlines B-737 aircraft while on a flight from Delhi to Bangalore on 2.1.1996 landed with the left main wheel on the ground outside the runway.

(c) Licences of the pilot/co-pilot involved have been suspended. Various measures such as monitoring of flight recorders, issuance of Civil Aviation Requirements, safety audit of operators, conducting safety seminars